## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Amount in ₹

	Category of creditor	Summary of claims		Summary of claims admitted		Amount of	Amount of	Amount of	Details in	Remarks, if
Sl. No.		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	claims not admitted	claims under verification	Annexure	any
1	Secured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	NA	
2	Unsecured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	NA	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	5,220,865,987	6	5,165,959,789		54,906,198		Annexure – 3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,103,867,025	1	1,103,867,025		-		Annexure – 4	
5	Operational creditors (Workmen)	0	-	0	-		-		NA	
6	Operational creditors (Employees)	0	-	0	-		-	-	NA	
7	Operational creditors (Government Dues)	0	-	0	-	-	-	-	NA	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	3,905,474,864	3	21,024,056	3,622,300,000	262,150,808	-	Annexure – 8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	-	-	-	-	NA	
	Total	10	10,230,207,876	10	6,290,850,870	3,622,300,000	317,057,006			

## Note:

Pursuant to IBBI circular no. IBBI/CIRP/47/2021 dated 24th November 2021, "Identification no." column has been removed from the list of creditors.